GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 2449

TO BE ANSWERED ON THE 17TH MARCH, 2021/ PHALGUNA 26, 1942 (SAKA)

IMPLEMENTATION OF NRC

2449 SHRI ABDUL WAHAB:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has any plan to implement the National Register of Citizens (NRC) throughout the country in toto;
- (b) if so, the details of the action plan;
- (c) whether Government has given any instructions to the State Governments in regard to the implementation of NRC;
- (d) if so, the details thereof;
- (e) whether State Governments have made any apprehension or objection against the implementation of NRC in the concerned States; and
- (f) if so, the details of the States and the apprehensions or objection made?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

- (a): Till now, the Government has not taken any decision to prepare National Register of Indian Citizens (NRIC) at the National level.
- (b) to (f): Question does not arise.
